

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.222 - CP(CAA)/41(AHM)2021
in
CA(CAA)/24(AHM)2021
Item No.223 – IA 67 of 2022

Proceedings under Section 230-232

IN THE MATTER OF:

Nilkamal Limited

.....Applicant

.....Respondent

Order delivered on 07/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Ms. Dharmishta Raval, Adv.
For the Income Tax	: Ms. Pankti Shah, Adv.
For the RD	: Mr. B Rama Ambedkar, Asst. Director

ORDER

List the matter first on board on 08.12.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**